

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 1601/1994

New Delhi this the 21st day of September, 1999

(10)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri S.P. Biswas, Member (A)

1. All India Information Assistants' Association, Govt. of India Tourist Office, 88, Janpath, New Delhi  
Through-General Secretary, Sh.G.S. Sachdev  
and

2. Shri G.S. Sachdev,  
Govt. of India Tourist Office,  
88, Janpath, New Delhi

..Applicants

(By Advocate Shri C. Hari Shankar )

Versus

1. Union of India through :Secretary,  
Department of Tourism,  
Parivahan Bhawan, Parliament Street,  
New Delhi.

2. The Director General Tourism,  
Department of Tourism,  
Parivahan Bhawan, New Delhi.

3. Union of India  
through Secretary, Department of  
Personnel and Training, North Block,  
New Delhi.

4. Union Public Service Commission,  
through its Secretary,  
Dholpur House, Shahjahan Road, N/Delhi.

5. Staff Selection Commission,  
Lok Nayak Bhawan, New Delhi.

..Respondents

(By Advocate Shri S.M. Arif )

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Sh.C. Hari Shankar, learned counsel on instructions from applicant No.2 who is present in court seeks permission to withdraw the OA.

Permission to withdraw the OA is granted. OA is dismissed as withdrawn.

*[Signature]*  
(S.P. Biswas)  
Member (A)

*[Signature]*  
(Smt. Lakshmi Swaminathan)  
Member (J)

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